

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6
CP-70/ND/2021

IN THE MATTER OF:

Pcube Advisors ... Applicant/Petitioner

Vs

M/s EuropaTechnosoft Pvt. Ltd. ... Respondent

Order under Section 73(4)

Order delivered on 31.03.2021

Coram:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

No one is present at the time of hearing of the matter. This being the new petition in the interest of justice list the matter on **26.04.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
P.S.N PRASAD
MEMBER (JUDICIAL)